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**MANIPUR JUDICIAL SERVICE GRADE - III
MAIN WRITTEN EXAMINATION, 2019**

Subject:- GENERAL KNOWLEDGE

DURATION: 3 Hrs.

FULL MARKS: 100 MARKS

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MANIPUR JUDICIAL SERVICE GRADE-III EXAMINATION, 2019
GENERAL KNOWLEDGE

TOTAL MARKS: 100
DURATION : 3 HOURS

- Q. 1. WRITE ABOUT 150 WORDS ON ANY THREE OF THE FOLLOWING SUBJECTS :-
(3x10=30)
- i) Electoral Reforms in India
 - ii) Communal Harmony
 - iii) Use of Information and Technology in District Judiciary
 - iv) Global Warming – A Challenge
 - v) Centre and State relation
- Q. 2. WRITE ABOUT 50 WORDS ON ANY FIVE OF THE FOLLOWING TOPICS :-
(3X5 = 15)
- i) Swachh Bharat (Clean India)
 - ii) Directive Principles
 - iii) Aadhaar Card
 - iv) Alternative Dispute Resolution Mechanisms
 - v) Women Empowerment
 - vi) Act East Policy
 - vii) Rule of Law
- Q. 3. WRITE ABOUT 25 WORDS ON ANY FIVE OF THE FOLLOWING :-
(2x5=10)
- i) Digital India
 - ii) National Investigation Agency
 - iii) AIDS
 - iv) Advocate General
 - v) National Green Tribunal
 - vi) Lok Ayukta
 - vii) Mediation
- Q. 4. ANSWER THE FOLLOWING QUESTIONS:-
(1x20 = 20)
- i) Viscera test is done to determine
 - (A) Death by shock
 - (B) Death by poisoning
 - (C) Death by sound
 - (D) None of the above
 - ii) The branch of medicine concerned with the study of cancer is
 - (A) Oncology
 - (B) Cardiology
 - (C) Pathology
 - (D) Cancerlogy
 - iii) Disinvestment refers to
 - (A) Sale of capital assets
 - (B) Sale of stocks
 - (C) Sale of company
 - (D) Sale of shareholding to raise cash

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- iv) Radio Carbon Dating is used to determine
(A) Age of human beings (B) Age of archaeological objects
(C) Purity of metals (D) Disease in human bodies
- v) India's largest commercial bank is
(A) State Bank of India (B) ICICI Bank
(C) IDBI Bank (D) Punjab National Bank
- vi) Vote-on-account is meant for
(A) Appropriating funds, pending passage of Budget
(B) Vote on report of CAG
(C) To meet unexpected expenditure
(D) None of the above
- vii) The Law of Torts has largely developed through
(A) Judicial decisions (B) Customs
(C) Legislations (D) None of the above
- viii) The Legal Services Authorities Act, 1987 was enacted under which provisions of the Constitution
(A) Article 21 (B) Article 39
(C) Article 39 A (D) Article 43A
- ix) Which writ quashes the order of a lower Court which has been without jurisdiction
(A) Mandamus (B) Quo Warranto
(C) Prohibition (D) Certiorari
- x) The Reserve Bank of India is a
(A) Banker for Government (B) Banker for Banks
(C) Co-operative Bank (D) Both (a) and (b)
- xi) What does UNESCO deals with?
(A) International Posts and Telegraph
(B) International Refugees
(C) World Intellectual Property
(D) International Educational, Scientific and Cultural matters
- xii) The Preamble to the Indian Constitution declares India as
(A) Socialist Democratic Republic
(B) Sovereign Democratic Republic
(C) Sovereign Socialist Democratic Republic
(D) Sovereign Socialist Secular Democratic Republic

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- xiii) Which of the following is not a permanent member of UN Security Council?
(A) USA (B) Canada
(C) Russia (D) France
- xiv) Which of the States come under the jurisdiction of Gauhati High Court?
(A) Assam, Manipur and Meghalaya
(B) Arunachal Pradesh and Tripura
(C) Bihar and Arunachal Pradesh
(D) Assam, Mizoram and Nagaland
- xv) Dada Saheb Phalke Award is given for outstanding contribution in the field of
(A) Cinema (B) Literature
(C) Music (D) Medicine
- xvi) How many Election Commissioners besides the Chief Election Commissioner does the Constitution prescribe?
(A) 8 (B) 2 (C) no number specified (D) 1
- xvii) The joint session of Parliament is chaired by
(A) Speaker (B) Vice-President
(C) Attorney General (D) President
- xviii) Plea Bargaining is
(A) Permissible in India
(B) illegal in India
(C) mandatory in India
(D) allowed subject to the permission of the court
- xix) The Chairman of Seventh Pay Commission
(A) Justice B.N. Srikrishna (B) Justice A.K. Mathur
(C) Justice Jagannatha Shetty (D) Justice A.K. Majumdar
- xx) The Supreme Court laid down certain requirements to be followed in all cases of arrest or detention in
(A) Vishakha's case (B) D.K. Basu's case
(C) Antulay's case (D) Keshavananda Bharati's case

Q. 5. GIVE THE MEANING OF FOLLOWING WORDS:-

(1X5=5)

- (i) Amnesty
- (ii) Ordinance
- (iii) Easement
- (iv) Citation
- (v) Pendente lite

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Q. 6. SOLVE THE FOLLOWING PROBLEMS

(1X5=5)

- (i) Find lowest Common Factor of 16, 24, 36, 54.
- (ii) A vendor bought 6 lemons for a rupee. How many for a rupee must he sell to gain 20% ?
- (iii) A salesman earned an amount of Rs. 480 as commission on a sale worth Rs. 4000. What is the percentage of commission?
- (iv) Sita and Geeta start business of selling sarees. Sita invests Rs. 3000 for 4 months and Geeta invests Rs. 2000 for 6 months. How much should Sita be paid out of a total profit of Rs. 500?
- (v) Find the Simple Interest of
Principal = Rs. 500 Rate =20% Term = 2 years

Q. 7. NAME THE AUTHORS OF FOLLOWING BOOKS

(1X5=5)

- (i) Ain-e-Akbari
- (ii) The Train to Pakistan
- (iii) Harry Potter and Deathly Hallows
- (iv) The Idea of Justice
- (v) Wide Angle

Q. 8. GIVE THE NAMES OF PARLIAMENT OF FOLLOWING COUNTRIES.

(1x5 = 5)

- (i) Britain
- (ii) Switzerland
- (iii) Nepal
- (iv) Australia
- (v) Japan

Q. 9. WHAT IS THE CURRENCY OF THE FOLLOWING COUNTRIES ?

(1x5 = 5)

- (i) Brazil
- (ii) Chile
- (iii) Czechoslovakia
- (iv) Hungary
- (v) Malta
